

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER

No. 145 /Accts. (Estab.)

Dated: 25.04.22

The Court has been pleased to dissolve the Hon'ble Appointment/ Promotion/ Selection/ ACP and Absorption Committee of the Court and refer all the matters, that are pending for consideration before the aforementioned Committee, before Hon'ble Establishment Committee of the Court.

The Court has further been pleased to direct that all matters which were used to be taken up by Hon'ble Appointment/ Promotion/ Selection/ ACP and Absorption Committee, shall be taken up by **Hon'ble Establishment Committee** of the Court comprising of the following Hon'ble Judges:-

1. **Hon'ble Mr. Justice Aparesh Kumar Singh**
2. **Hon'ble Mr. Justice Sujit Narayan Prasad**
3. **Hon'ble Mr. Justice Rongon Mukhopadhyay**
4. **Hon'ble Mr. Justice Gautam Kumar Choudhary**
5. **Hon'ble Mr. Justice Ambuj Nath**

Office Order No. 815/ CJS. Dated 14.06.2021 stands modified to this extent only.

By Order,

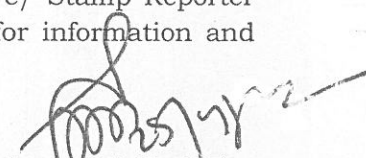
Sd/-

**(Mohammad Shakir)
Registrar General**

Memo No. 551 /Accts. (Estab.)

Dated: 25.04.22

Copy forwarded to the Registrar (Administration)/ C.P.C. E-Committee/ Member Secretary, S.C.M.S./ Registrar (Establishment)/ P.S. to Hon'ble The Chief Justice/ Joint Registrar (Judicial)-cum-Admin. I/c/ Joint Registrar (Establishment)/ Deputy Registrar (Protocol)/ Sr. Secretary-Cum-P.P.S. I/c to Hon'ble The Chief Justice/ All Deputy Registrars (Non-Judicial)/ Incharge P.A. Section/ Secretary/ Sr. P.A. / P.A. attached with all Hon'ble Judges/ Assistant Registrar on special Duty-cum-Protocol I/c/ Assistant Registrar-cum-Court Officer/ All Assistant Registrars (Judicial & Non-Judicial)/ All Court Masters/ All Section Officers including Section Officer I/c, Accts. (Estab.) Section & Defect Removal Section/ Oath Commissioner I/c/ Stamp Reporter I/c and persons concerned -- High Court of Jharkhand, Ranchi for information and needful.


**(Mohammad Shakir)
Registrar General**